

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.1228 of 2019**

**IN THE MATTER OF:**

**POSCO International Corporation**

**...Appellant**

**Versus**

**Mohana Cotton Ginning Pvt. Ltd.**

**...Respondent**

**For Appellant: Ms. Payal Chandra, Advocate**

**For Respondent: Shri Kumar Mihir, Advocate**

**O R D E R**

**06.02.2020** Counsel for Appellant states that she does not want to file Rejoinder. Counsel for Respondent seeks time to argue the Appeal. One opportunity is given.

List the Appeal 'for admission (after Notice)' on 18<sup>th</sup> March, 2020.

[Justice A.I.S. Cheema]  
Member (Judicial)

(Justice A.B. Singh)  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*/rs/md*